

Further, Government of India has laid down Route Dispersal Guidelines (RDG) with a view to achieve better regulation of air transport services taking into account the need for air transport services of different regions of the country. It is up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability. As such, the airlines including Air India are free to operate anywhere in the country subject to compliance of RDG issued by the Government.

#### **Naming of airports after cities**

209. SHRI N. GOKULAKRISHNAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government is considering to rename existing airports as well as future Greenfield airports after cities and not after names of personalities;

(b) whether it is also a fact that internal deliberations have been held on this matter and a view has emerged that the names of airports should be only after cities; and

(c) if so, the details of the deliberations made in such meetings?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (c) Yes, Sir. Keeping in view that airports are the gateway to a country and passengers in general and especially foreign travellers may not be familiar with the local history of the area and they may not identify the airport with the name of the area or the city which it serves, a consensus emerged that naming/renaming of airports after different eminent personalities may create confusion among the travelling passengers and may also be contentious, at times, due to political nature of the requests, hence, in future, as a policy, the airports may be known by the name of the city, in which, they are located/served. However, names of existing airports need not be changed/disturbed.

#### **Use of CSR fund in Saansad Adarsh Gram Panchayats**

210. SHRI KIRANMAY NANDA: Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether Government has any mechanism to monitor public sector and non-public sector companies if they are using 2 per cent of their profit as CSR properly or making only book adjustments;

(b) if so, the details thereof and if not, the reasons therefor; and